

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 20TH DAY OF OCTOBER, 2000

Original Application No.1012 of 2000

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.BISWAS, MEMBER(A)

Vidhya Lal yadav, son of Shri Ram Narayan
Yadav, working in Diesel, Shed, Jhansi
as Technician Grade III in the pay scale
of Rs.950-1500(RPS)

... Applicant

(By Adv: Shri R.G.Soni)

versus

1. Union of India through General manager
Central Railway, Mumbai CST.
2. Divisional Railway manager, Central
Railway, Jhansi.
3. Divisional Mechanical Engineer(Diesel)
Central Railway, Diesel Shed, Jhansi.

... Respondents

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

This application u/s 19 of the A.T.Act 1985 has been filed for a direction to the respondents to promote the applicant as T & C Fitter Grade II in the pay scale of Rs.4000-6000 w.e.f.20.10.1995 when his juniors were promoted and also to pay arrears and all other consequential benefits. From the facts stated it is clear that the cause of action arose to the applicant on 20.10.1995. However, this application has been filed on 25.8.2000. There is no explanation for the delay of more than 4 years. The application for the relief stated above is clearly beyond limitation nothing has been said explaining this delay.

Further on the representation filed by the applicant he has been communicated vide letter dated 20.4.2000 that he is at no.1 to be promoted and as soon as there is a vacancy he shall be promoted to the

:: 2 ::

Technician Grade II. In the circumstances, we do not find any good ground for interference by this Tribunal. The application is accordingly rejected. No order as to costs.

S. Baw

MEMBER (A)

VICE CHAIRMAN

Dated: 20.10.2000

Uv/